

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 2

IA(I.B.C)/ 1089(MB)2022 IA(I.B.C)/ 1586(MB)2024 IN C.P.
(IB)/809(MB)2021

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **18.04.2024**

NAME OF THE PARTIES : **SREI Equipment Finance Limited**
VS
Nirmal Lifestyle Limited

For FC : Adv. Rohan Agrawal, Pawan Kulkarni & Darshit Dave
i/b M/s. AVP Partners.

For CD in

IA 1586/2024,

IA 1089/2022 : Adv. Nausher Kohli & Mrunalini L i/b MDP & Partners.

Section 7 of IBC

ORDER

IA 1586/2024

Counsel for FC requests for time to file reply to this IA. Allowed. List on **03.5.2024.**

IA 1089/2022

List on 03.05.2024.

Sd/-

SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-

K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK